

अध्यक्ष महोदय : मैंने यह आप से कहा था कि आप आइएगा और हम इस बात को देखेंगे। This is on record.

मैं कभी अपनी बात से हटता नहीं हूँ। आपके नाम के पहले 'अटल' है और वैसे मेरे नाम में 'अटल' नहीं है लेकिन मैं अपनी बात पर अटल रहता हूँ। इस तरह मेरा नाम भी अटल है।

श्री अटल बिहारी वाजपेयी : मैं बिहार गया था और मेरा नाम बिहारी हो गया। उस दिन मुझे दिल्ली से जाना पड़ा, तो-मैं क्या करूँ।

अध्यक्ष महोदय : मैं अपनी बात से बिल्कुल नहीं हटता। जो मैं कहता हूँ, उसे करके दिखाता हूँ।

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, यह सीमेंट का जो मामला है, यह बड़ा गंभीर मामला है। (व्यवधान) डा० चानना ने 10 हजार टन सीमेंट कर्नाटक को दिया है। (व्यवधान)

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : They are making money out of cement; they are making money out of sugar.

MR. SPEAKER : I have allowed Dr. Bhoi. Why don't you listen?

DR. KRUPASINDHU BHOI (Sambal pur) : Just now, Mr. Vajpayee was threatening the Chair and casting aspersions on the Chair. It is a question of the prestige of the whole House. He should not threaten the Chair like this. He should withdraw it immediately. We respect him as an Hon. Member of Parliament. He can say the speaker should admit

it for discussion, but he should not threaten the Chair. It is a shame to the House. (Interruptions)

MR. SPEAKER : The sessions of Assemblies are there. It is for them to order.

SHRI SATYASADHAN CHAKRABORTY : Sir, you know how the prices of cement are going up. The whole cement policy should be discussed. (Interruptions)

MR. SPEAKER : Item 8. Secretary.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary—General of Rajya Sabha :—

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Major Port Trusts (Amendment) Bill, 1982, which has been passed by the Rajya Sabha at its sitting held on the 22nd March, 1982.”

MAJOR PORT TRUSTS (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY : Sir I lay on the Table of the House the Major Port Trusts (Amendment) Bill, 1982, as passed by Rajya Sabha.